

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)**CAUSE LIST (VACATION BENCH)****COURT NO. 2****FARIDKOT HOUSE****Date: 22nd June, 2015****TIME: 10.30 A.M.****HON'BLE MR. JUSTICE PRATAP KUMAR RAY
JUDICIAL MEMBER****HON'BLE MR. P.S. RAO
EXPERT MEMBER**

S.No.	Case No.	Parties	Counsel For Parties
FOR ADMISSION			
1.	Original Application No. 251/2015	Mahaganga Printpack Industries & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vishwendra Verma, Adv. for Applicant
2.	Appeal No. 62/2015	U.M. Shamsudheen Vs. Union of India & Ors.	Mr. Alias M. Cherian, Adv. for Applicant
3.	Original Application No. 252/2015	M/s Sai Synthetics Vs. State of Uttar Pradesh & Ors.	Mr. S.P. Singh, Adv. for Applicant
4.	M.A. No. 637/2015 In Original Application No. 110/2015 (SZ)	Jayram Gouda Vs. Karnataka State Pollution Control Board	M/S VP Thangadurai, Adv. For Applicant In Misc. Application
5.	M.A. No. 638/2015 In Original Application No. 223/2015	Ramaa Shyama Papers Ltd. Vs. Smt. Sunaina Singh & Ors.	Mr. Anubhav Anand Aron, Adv. for Applicant in Misc. Application
AFTER NOTICE			
6.	Original Application No. 248/2015	Krishan Kant Singh Vs. NGRWA	Mr. A.R. Takkar And Ms. Sugandha Nayak, Advs. For Applicant
7.	Original Application No. 249/2015	Krishan Kant Singh Vs. NGRWA	Mr. A.R. Takkar And Ms. Sugandha Nayak, Advs. For Applicant

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